

OAs No.1234/91, 1238/91, 1242/91 & 1244/91

New Delhi, this 27th day of September, 1995.

Hon'ble Shri K. Muthukumar, Member(A)  
Hon'ble Shri P. Suryaprakasam, Member(J)

1. Shri Manoj Sikka, s/o Shri H.R. Sikka (OA 1234/91)  
10/20, Suchash Nagar, New Delhi-27
2. Shri Herminder Pal Singh, s/o Amrik Singh (OA 1238/91)  
WZ/1032, Mohinder Park, Shakur Basti  
New Delhi-34
3. Shri Raj Kumar Jain, s/o Shri K.C. Jain (OA 1242/91)  
601, Krishna Building  
Hamilton Road, Morigate, Delhi-6
4. Ms. Babita Sharma, d/o Shri D.D.Sharma (OA 1244/91)  
1-A, Old Gobindpura Extn.  
Parwana Road, Delhi-51 .. Applicants

(By Dr. D.C. Vohra, Advocate)

Vs.

Foreign Secretary  
Ministry of External Affairs  
South Block, New Delhi-11  
(None present)

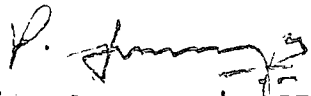
.. Respondents

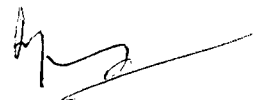
ORDER (oral)

Hon'ble Shri K. Muthukumar

The learned counsel for the applicant says that the applicants in all the above OAs have since left the service and therefore the OAs can be dismissed as withdrawn. In view of this submission, all the above OAs are dismissed with drawn. No costs.

A copy of this order be placed in other OA files.

  
(P. Suryaprakasam)  
Member(J)  
27.9.95

  
(K. Muthukumar)  
Member(A)  
27.9.95

/tvq/